

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1404

ANSWERED ON:04.03.2015

PAYMENT OF IUCS

Biju Shri Parayamparanbil Kuttappan;Sampath Shri Anirudhan

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether some private telecom operators have not paid interconnect usage charges (IUCs) to Bharat Sanchar Nigam Limited (BSNL);
- (b) if so, the details thereof along with the amount outstanding and the reasons for non-payment, company- wise; and
- (c) the steps taken by the Government to recover the amount and the outstanding dues?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) & (b) Yes Madam, some private telecom operators have not paid interconnect usage charges (IUCs) to Bharat Sanchar Nigam Limited (BSNL).

An amount of Rs.1142.72/- crore is outstanding against the private operators towards the payment of interconnect usage charges to BSNL. Out of this outstanding amount, an amount of Rs.1002.92/- crore is disputed and is sub-judice. The disputed amounts relate to CDR (Call Details Record) issue, non-payment of SMS invoices and interest amount invoices on late payments. The company-wise outstanding details is given in Annexure.

(c) BSNL has reported that following steps have been taken by it to recover the outstanding amounts:

Task Force Committees at circle levels have been constituted to pursue the outstanding dues.

Instructions are issued to circles for preparation of Monthly Performance Analysis Report (PMAR) to verify the status of outstanding dues and for taking suitable steps for recovery of dues.